

But the basic idea is that religion should not be misused for political purposes. That is the only purpose of this bill

I do not think that at this stage I should say anything more. I would request the House to give me leave to introduce the Bill. (*Interruptions*)

SHRI RAM NAIK: What about my technical objection? I have raised a technical objection that the Bill is incomplete. (*Interruptions*)

MR. SPEAKER: If you want a ruling on that, then, my ruling is that, your technical objection is correct but it does not touch the heart and soul of the Bill. The article can be referred to, but it would have been better, if it had been given along with the Bill.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India "

The motion was adopted.

SHRI S. B. CHAVAN: I introduce the Bill.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Representation of the people Act, 1951."

The motion was adopted

SHRI S. B. CHAVAN: I introduce the Bill.

15.47hrs.

MATTER UNDER RULE 377

(i) Need to redress the grievances of village Health Guides.

[*English*]

DR. KARTIKESWAR PATRA (BALASORE): I would like to put forth the grievances of more than two lakh village Health Guides

(UHG's) working throughout the country. They are looking after motivation work for family planning as well as taking health care in the villages. They are paid very little remuneration for the task they are doing more than a decade. They may be appointed on a regular basis to help in family planning motivation work and also to record births and deaths and they may be given remuneration of Rs./300/- more per month.

I would request the Minister of Health and Family Welfare to redress the grievances of the village Health Guides of our country.

(ii) Need to abolish sleeper class system in railways

[*Translation*]

* SHRI V.S. VIJAYARAGHAVAN (Palghat): The newly introduced system of sleeper class is causing a lot of difficulty to the railway passenger of Kerala. People have resorted to agitation on this issue. Either this system of Sleeper class should be totally abolished or more coaches should be introduced for theseasoned ticket holders as well as short distance passengers. The temporary arrangement introduced in some of the Express Trains is not going to solve the problem

15.48 hrs.

(SHRI SHARAD DIGHE *in the Chair*)

Therefore, I request the Central Government that keeping in view the special circumstances prevailing in Kerala, the suggestion made by the Kerala Government in this regard may be accepted.

(iii) Need to accord sanction to the proposal of the Government of Uttar Pradesh for providing adequate facilities to the tourists in Garhwal region.

[*Translation*]

SHRI MANVENDRA SHAH (Tehri Garhwal): Mr. Chairman, Sir, the tourists have to face a lot of difficulties in their journey in the Garhwal region. There is need to provide facilities

[Sh. Manvendra Shah]

ties on the major routes like Yamunotri-Gangotri, Badrinath- Kedarnath etc. Public lavatories, public bathrooms, cafeterias, tin shades for resting are some of the most essential facilities that are required. A proposal for the development of facilities on routes in three places in Tehri, four places in Chamoli and six places in Uttar Kashi, was sent by the Uttaranchal Development Department to the Director General of Tourism Development, Government of India in March, 1991, but no action has yet been taken on that proposal.

I would therefore, request the Central Government to sanction this proposal immediately and provide funds for the development of this area.

(iv) Need to check infiltration from Bangladesh

[Translation]

SHRI DEVI BUX SINGH (Unnao) : Mr. Chairman, Sir, the infiltration by Bangladeshis during the last many years, have taken a menacing turn, resulting in danger to our secularism, economy and unity and integrity of the country. The Government has not been able to check this silent demographic attack. Due to this grave problems regarding security have arisen in different parts of the country. It seems that the country will have to pass through those horrifying experiences again which people of Assam had to face in the beginning of the ninth decade.

I, therefore, demand from the Government that stringent measures should be taken to check this infiltration, so that the country can be saved from this danger.

(v) Need to set up an electronic telephone exchange at Sambhal and other adjoining towns in Uttar Pradesh

[Translation]

DR. S.P. YADAV (Sambhal) : Mr. Chairman, Sir, there is an acute inadequacy of

means of telecommunication in the entire Sambhal Lok Sabha constituency area. Though Sambhal is an ancient historic city, there is no adequate telephone facility in this area. An automatic exchange was set up last year, but it could not improve the telephone facility in Sambhal city. I would therefore, demand that an electronic exchange should immediately be set up at Sambhal.

In addition, Gunnaur, Bisauli, Bahjoi, Chandausi, Babrala, Rajpuragan, Dhakka, Juhari Saidangali, Sirsi, Islamnagar and other townships should also be provided with electronic system at the earliest. To strengthen the law and order situation, the Police Stations, Police Chowkis, police posts and the offices and houses of other administrative officers of the entire constituency should be provided with the electronic telephone system.

(vi) Need to release more funds for providing relief to the people affected by heavy rains in Lalpaiguri and Coochbihar districts of West Bengal

[English]

SHRI JITENDRA NATH DAS (JALPAIGURI) : I draw the attention of the Central Government to the fact that due to torrential rains and abnormal rise in water level of all the rivers of Jalpaiguri and Coochbehar districts, West Bengal embankments and flood protection systems were severely damaged. As a result, flood of abnormal magnitude occurred throughout the districts of Jalpaiguro and Coochbehar. There districts remained under water of 10 to 30 feet on 20.7.93 and 21.7.93 causing death of 150 persons, severe damage to animal lives, properties, roads, bridges, schools, hospitals, tea-gardens, crops etc. In Alipurduar only, this loss amounts to Rs. 500 crores. Most of the places of Alipurduar which has been affected beyond imagination still remain delinked with Jalpaiguri and other parts of the State. Rail and road communication were completely cut off. Telephone connections were